## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 23(ND)2012 CA. NO.

CORAM:

## PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Hectafin. Constech (India) Pvt. Ltd.

# SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
١.	MANUHAR LAL SLIARMA	PRACTICING COMPANY SECRETARY	0	MShel.
2.	Nilyanend Shyl	Anchiary Company Secretary	Respondent 122	had

#### ORDER

Learned counsel for the parties are present. Mr. M.L. Sharma Company Secretary, Authorized Representative learned counsel for the petitioner states that he is indisposed today and he is not able to advance the argument in the matter today. He seeks and is given adjournment on that count.

List on 21.10.2016 for final arguments.

SdI

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)